

52
21/01/12

HIGH COURT OF DELHI
Shershah Road, New Delhi.

No. 338 /DHC/Gaz./P.F.

From:

207

The Registrar General
High Court of Delhi
New Delhi.

To

The District & Sessions Judge,
Tis Hazari Courts, Delhi.

New Delhi, dated the 18th January, 2012.

Sub:- Change of name from 'Ms. Richa Verma' to 'Ms. Richa Manchanda'.

Madam,

I am directed to refer to letter dated 2.1.2012 of Ms. Richa Verma, a newly recruited officer of Delhi Judicial Service (under training), received with your office endst. No. F.5(3)Corr/2012/68 dated 6.1.2012, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to permit the officer to change her surname on account of marriage and thus to be known as "Richa Manchanda".

The officer may please be informed accordingly.

Yours faithfully,



(O.P. NARANG)
ASSISTANT REGISTRAR (GAZ.)
FOR REGISTRAR GENERAL

D.S.J.
20/01/12
A.O. (Judl.)

OFFICE OF THE DISTRICT & SESSIONS JUDGE : DELHI

NO.F.5(2)/2012/ 6420-439 Dated, Delhi the 21 JAN 2012

Copy forwarded for information and necessary action to :-

1. The Officers Incharge, Administration Branch I,II,III, Accounts, General Branch, Pool Cars, Library, Computers & Web-Site Committee (English/ Hindi), Tis Hazari Court, Delhi.
2. The Director, Delhi Judicial Academy, Karkardooma Court, Delhi.
3. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi
4. The Officer Concerned.
5. The Superintendent Administration Branch I,II,III and Care-taking Branch, Central District, Tis Hazari Court, Delhi.
6. The Accounts Officer concerned, (through Ld. DDO), Accounts Branch, Central, Tis Hazari, Court Complex, Delhi.
7. P.S. to Ld. District & Sessions Judge, Room No. 302-A, Third Floor, Tis Hazari Court, Delhi.


(A.K. Kala) 21.1.12

Administrative Officer
Judicial/ Vigilance/ Litigation